						Annexur	e–7									
Name of the corporate debtor: Greatwall							Date of commencement of CIRP: 2022					List of creditors as on: 23.09.2022				
					List of operation	al creditor	s (Govern	ment dues)	)					1		
~												Ι	T	(Amount in Rs)		
Sl. No.			Details of claim received			Details of claim admitted			XX71 (1	(X/I d) 0/ 6		Amount	Amount of		Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	1 1	covered	Amount covered	Whether related	% of voting	of continge	of any mutual	claim not admitted	under verification		
						Claiiii	by	by	party?	share in	nt claim	dues,	aumitteu	verification		
								guarante	Party	CoC, if		that may				
							interest	e		applicable		be set-off	·			
1	Employee's State	Pune														
	Insurance									NIL		NIL	NIL	NIL		
	Corporation			1,39,45,731	81,24,147.94										Partially Admitted	
2	Department of	Government														
	Goods and	Of Maharashtra		00 44 00 500 00	00.44.00.500.00					NIL		NIL	NIL	NIL		
	Service Tax,	Ivianai asnu a		29,44,09,569.00	29,44,09,569.00										Admitted	
3	Profession Tax Officer			1 00 52 670	16000154.75					NIL		NIL	NIL	NIL	Partially Admitted	
4	Income Tax			1,88,53,670	16829154.75										Partially Admitted	
4	Officer			91,24,309	54,54,105.00					NIL		NIL	NIL	NIL	Partially Admitted	
5	Office of			31,24,303	54,54,105.00										I artially Admitted	
3	Assistant/ Deputy															
	Commissioner of									NIL		NIL	NIL	NIL		
	Central tax			1,37,40,118												
6	Regional			,												
	Provident Fund									NIII		NIII	NIII	NIII		
	Commissioner									NIL		NIL	NIL	NIL		
	(EPFO)			7,14,65,776.00	7,14,65,776.00										admitted	
	TOTAL			42,15,39,173.00	39,62,82,752.69					0.00%	0.00%					